

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
CP-52/ND/2023
IA-413/2023

IN THE MATTER OF:

Dr. Amit Choudhary & Ors. ... Applicant/Petitioner

Versus

Nestiva Healthcare Pvt. Ltd. & Ors. ... Respondent

Under Section: 241-242

Order delivered on 04.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-413/2023: There is no appearance on behalf of the parties. In the interest of justice, the hearing is deferred to 10.09.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)